

14/9/88

(5)

Hon. D. S. Misra - Am.
Hon. G. S. Sharma - JM

Heard.

Issue notice to the
respondents to show cause
within a month as to
why the petition be not
admitted.

JM
JS

W
Am

Hon' D. K. Agrawal, J.M.

Hon' K. Shetty, J.M.

5-3/91

Learned counsel for the applicant
has made an endorsement that
the petition is not pressed.

Therefore, the petition is
dismissed as not pressed.

A.M.

De
J.M.

JS